

**In the Court of.....**

State

Versus

Office Under Section:

Police Station:

**F.I.R. No.**

**AFFIDAVIT**

1.....S/o. Shri..... Residence.....

do hereby solemnly affirm and declare as under:

1. That the deponent is appearing as surety first time and he never stood surety earlier in any court.

DEPONENT

**VERIFICATION:-**

Verified that the contents mentioned in the Affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed therein,

**DEPONENT**

**Place.....**

**Date.....**